

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 8
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi Applicant/petitioner
Vs.
Praveer Construction Pvt. Ltd. Respondent

Under Section 7 of (IBC)

Order delivered on 13.03.2020

Coram:

SHRI CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

ORDER

Appeal-01(PB)/2020 filed in CP No. (IB)-486(PB)/2018.

Learned counsel for the appellant is present.

The registry is directed to issue notice to the respondents.
Learned counsel for the appellant is permitted to send private notices by all modes to the respondents and file proof along with the affidavit.

List the matter on 31.03.2020.



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

13.03.2020
Aarti Makker